

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 959/2016
CA NO.

CORAM:

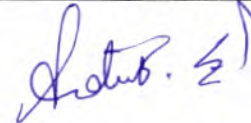
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

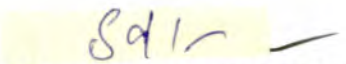
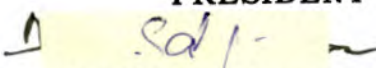
NAME OF THE COMPANY: Blooming Projects Pvt. Ltd.
Vs
Tuf Metallurgical Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433 (e) & 434

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PUNEET SINGH BINDRA,	ADVOCATE	PETITIONER	

ORDER

For Order, see C.P. No. 957/2016.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

25.05.2017
V.Sethi